

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2019 &
IA No. 23 of 2019**

Dated: 9th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

**KEI-RSOS Petroleum & Energy Pvt. Ltd Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra
Mr. Abhishek Praharaj

Counsel for the Respondent(s) : Mr. Utrkarsh Sharma for PNGRB

ORDER

On request of the learned counsel for the appellant, the matter is adjourned to **30.08.2019**.

(B. N. Talukdar)
Technical Member (P&NG)
Bn/js

(Justice Manjula Chellur)
Chairperson